Central Administrative Tribunal Lucknow Bench Lucknow

O.A. No. 12/2008

L.C. Ram	Applicant.	
Union of India & Others	Respondents.	
23.3.11.		
Hon'ble Justice Shri Alok Kumar Singh, Member (J) Hon'ble Shri S. P. Singh, Member (A)		
Appl: Present in person. Resp: Shri K.K. Shukla.	i da	
application is supported by an there is no objection from the other	pplication for withdrawal of O.A. The uncontroverted affidavit. Otherwise, all her side. smissed as withdrawn. No order as	lso
costs.	A. i. A	

Member (J)

V

Member (A)

02 Joules Con Jeel 23-3-2011 Vilyung 25-3-2011